

[English]

Uprooting of People from Manibali Area of Narmada

910. SHRI RAM VILAS PASWAN:
SHRI MOHAN SINGH (DEORIA):
SHRI NITISH KUMAR:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether attention of the Government has been drawn to the report appearing in the Telegraph dated June 3, 1993 quoting a human rights campaign regarding apprehension of demolition of property eviction of people from their habit and even threat to their lives in Manibali area of Narmada; and

(b) if so, the measures taken or propose to be taken by the Government to protect the tribals and to check their uprooting from their homes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) The Sardar Sarover Project is being constructed under the Narmada Water Dispute Tribunal Award which has laid down guidelines for resettlement and rehabilitation of the Project affected families taking into account the traditional rights of the tribals. The State Governments of Gujarat, Madhya Pradesh and Maharashtra have announced resettlement and rehabilitation packages for the Sardar Sarover Project affected families which are more liberal than those contained in the Award. The aims of the resettlement and rehabilitation policies of the three State Governments are to improve the standard of living and quality of life of the project affected people including the tribals. The tribals

in the project affected area who are being resettled are bound to gain immensely from these package. Narmada Control Authority has set up a Sub Group on Resettlement and Rehabilitation of Sardar Sarover Project affected people with Secretary in Union Ministry of Welfare as Chairman to oversee the implementation of resettlement and rehabilitation programme as per the policies:

Aids Control

911. SHRI RAM VILAS PASWAN:
SHRI MOHAN SINGH (DEORIA):
SHRI SRIKANT JENA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total World Bank aid received during 1991 and 1992 for the AIDS control programme;

(b) the allocation made and funds released to each State during the above period;

(c) the amount that remains unutilised;

(d) whether the media campaign in this regard is yet to be launched;

(e) whether the Government have made any appraisal of the AIDS control programme in the country; and

(f) if so, the outcome thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). For the implementation of the National AIDS control programme, the World Bank has agreed to provide soft loan of US \$ 84 million during the period 1992-97. According to the procedure evolved, Government will claim reimbursement for the expenditure incurred under the Programme. Initially the World Bank has

advanced US \$ 5 millions. A statement indicating amount of funds released to different States during 1992-93 as annexed.

been launched.

(e) No, Sir.

(d) Limited media campaign has already

(f) Does not arise.

STATEMENT

Name of the State/U.T.	Programme Management	I E C	Componentwise allocation Rs. in Lakhs				Total Amount	
			Surveillance and Clinical Existing	Surveillance and Clinical New	STD Control	Body Safety Modernisation of Blood Banks Testing Centre.		
I. SANCTIONS ISSUED FOR RELEASE OF GRANTS								
1. Andhra Pradesh	16.140	10.000	2.100	3.150	17.250	14.000	5.000	67.640
2. Goa	11.130	5.000	-	0.525	2.000	-	1.000	20.655
3. Haryana	11.130	5.000	0.050	1.575	6.000	2.000	3.000	29.220
4. Karnataka	14.190	10.000	1.050	1.575	20.250	12.000	4.000	62.065
5. Maharashtra	18.240	10.000	6.825	2.100	16.500	22.000	15.000	90.665
6. Sikkim	11.130	3.000	-	0.525	0.750	-	1.000	16.405
7. Tamil Nadu	14.190	10.000	4.200	0.525	33.000	14.000	9.000	84.915
8. West Bengal	12.240	10.000	1.050	2.100	23.250	2.000	7.000	57.640
9. Lakshadweep	5.000	-	-	-	-	-	-	5.000
10. Manipur	11.130	5.000	1.050	2.100	2.50	-	2.000	23.530

Name of the State/U.T	Componentwise allocation Rs. in Lakhs							Total Amount
	Programme Management	IEC	Existing	Surveillance and Clinical New	STD Control	Body Safty Modernisation of Blood Banks Testing Centre.	Zonal Blood Testing Centre.	
23. Himachal Pradesh	11.000	5.000	0.500	-	53.250	4.000	1.000	74.750
24. Bihar	12.000	10.000	-	-	9.750	4.000	7.000	42.750
25. Orissa	12.000	10.000	0.525	-	11.250	10.000	3.000	46.770
26. Madhya Pradesh	14.000	10.00	1.050	-	10.500	8.000	7.000	50.550
27. Punjab	10.500	5.00	-	-	4.500	8.000	3.000	31.000
28. Dadra and Nagar Haveli	10.000	1.000	-	-	-	-	-	11.000
29. Chandigarh	10.500	1.000	-	-	0.750	2.000	-	14.250
30. Kerala	11.500	5.000	0.525	-	12.750	4.000	4.000	37.775
Total	360.31	190.00	27.795	14.175	276.75	160.00	100.00	1129.030